

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 126 OF 2018 IN EP NO. 01 OF 2017 IN
APPEAL NO. 228 OF 2012**

Dated: 8th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s. SNJ Sugars & Products Ltd.

**.... Petitioner(s) /
Appellant(s)**

Vs.

**Transmission Corporation of Andhra Pradesh Ltd. &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. A. Sashidharan
Mr. A. Venayagam Balan
Mr. V.S. Lakshmi

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma
Mr. Nishant for R-1 to R-3

Mr. K.V. Balakrishnand for APERC

ORDER

List the matter on **22.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk